

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2258
TO BE ANSWERED ON THE 6TH MAY, 2016
ACQUISITION OF DEFENCE EQUIPMENT

2258. SHRI G. HARI:
DR. P. VENUGOPAL:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has achieved the targets and objectives of the acquisition plans during the 11th and 12th Five Year Plans;
- (b) if so, the details thereof; and
- (c) the other steps taken by the Government to modernise the Army's helicopter fleet and replace the old and ageing defence equipment?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) to (c): Modernisation of Army is a continuous process based on threat perception, operational challenges and technological changes to keep it in a state of readiness to meet the entire spectrum of security challenges. The equipment requirements of the Army are reflected in the planning process which includes 15 year Long Term Integrated Perspective Plan (LTIPP), five year Service-wise Capability Acquisition Plan and two year roll-on Annual Acquisition Plan. Capital Procurement of Defence equipment is carried out as per Defence Procurement Procedure (DPP).

Ageing of equipment is a natural process and is dealt with through proper maintenance, obsolescence management, upgrades and acquisition of new equipment.

During the 11th Plan period, 180 numbers of contracts have been signed with cumulative value of Rs.63,172.80 crore and in the 12th Plan period (2012-13 to 2015-16), 95 numbers of contracts have been signed with cumulative value of Rs.40685.45 crore for Capital Acquisitions of Army. The equipment contracted include helicopters, Tanks, Missiles, Rockets, UAVs, Radars, Simulators and vehicles.
